

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA No.1555/87 Date of decision:23.3.93
Sh.Niranjana Kumar Garg .. Petitioner

versus

Union of India & ors. ... Respondents

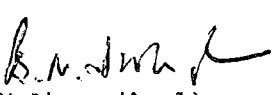
Coram: The Hon'ble Mr.Justice V.S.Malimath,Chairman
 The Hon'ble Mr.B.N.Dhondiyal,Member(A)


Present: Petitioner in person.

ORDER(ORAL)

(By Hon'ble Mr.Justice V.S.Malimath,Chairman)

Petitioner - in this case appeared personally and
submitted that he may be allowed to withdraw the OA. The
case is accordingly dismissed as withdrawn.


(B.N.Dhondiyal)
Member(A)


(V.S.Malimath)
Chairman

SNS

230393